## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/40/2017

NAME OF THE PETITIONER(S)

: DON CONSTRUCTION CHEMICALS INDIA LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SUKESH K.L. (PCS) Petitioner.

## **ORDER**

Mr. Sukesh K.L., PCS representing the Petitioner Company present. The prayer of the petitioner is for conversion of the entity from Public Limited to Private Limited on the grounds mentioned in the petition. We issued notice to the ROC, Chennai for submitting its report in the matter. The Petitioner is also directed to take a copy of the order and serve it to the ROC for compliance. Put up on 12.07.2017.

(-viragapen.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)